



\$~32 IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 1201/2023 & CM APPL. 4576/2023 Petitioner **RIYA SHARMA** Through: Mr. Yashraj Singh Deora, Mr. Abhishek Singh & Mr. Priyesh Mohan Srivastava. Advs. (M: 9873244964) versus UNION OF INDIA & ANR. Respondents Mr Kirtiman Singh, CGSC and Ms. Through: Shreya Vedantika Mehra, Adv for R-1. (M: 8506842132) Mr. Nipun Katyal, Adv. for R-2. (M: 99993 46557) **CORAM:** JUSTICE PRATHIBA M. SINGH ORDER % 17.04.2023 This hearing has been done through hybrid mode.

2. Pleadings are not completed in the matter.

3. Last opportunity is granted to file the counter affidavit within 4 weeks. Rejoinder thereto be filed within 4 weeks thereafter.

- 4. List before the Registrar on 5th July, 2023.
- 5. List before the Court on 22nd September, 2023.

PRATHIBA M. SINGH, J.

APRIL 17, 2023/dk/kt

*

+

1.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 20/06/2025 at 09:54:44